

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.07.2018

ORDER NO. 141 of 2018

Hon'ble HOD is pleased to modify the sitting notified vide **order no. 109 and 137 of 2018 for CESTAT Kolkata** to the extent indicated below:-

From 16.07.2018 to 20.07.2018 at 10.30 a.m. Hon'ble Shri P.K. Choudhary, Member (J) and Hon'ble Shri Bijay Kumar, Member (T) will hear all Division Bench matters.

From 23.07.2018 to 27.07.2018, the Division Bench constituted vide order no. 137 of 2018 shall stand adjourned.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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Dy. Registrar

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.07.2018

ORDER NO. 142 of 2018

Hon'ble HOD is pleased to order the following sitting commencing from **16.07.2018 to 20.07.2018, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri C.L. Mahar, Member (Technical) and Smt. Rachna Gupta, Member (Judicial)	From 16.07.2018 to 20.07.2018	Customs, Excise and Service Tax Division Bench matters
Hon'ble Shri V. Padmanabhan, Member (Technical)	From 16.07.2018 to 20.07.2018	Single Member Bench matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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Dy. Registrar